

Units Manufacturing Blood Products

2709. SHRI AMAL DATTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the units manufacturing blood products have been able to set up effective screening facilities against the AIDS infection;

(b) if not, the difficulty encountered by them; and

(c) the measures the Union Government have taken or proposes to take to overcome the difficulties?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) to (c). Information is being collected and will be laid on the table of the House.

[Translation]

Areas Under NCR Plan

2710. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the areas around Delhi

included in the National Capital region Plan;

(b) the norms adopted for inclusion of these areas; and

(c) whether there is also any proposal under consideration of the Government to include Agra and Gwalior under the said plan?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) As per statement annexed.

(b) The norms adopted for delineation of these areas broadly were:-

i) Rate of growth and density of population;

ii) Availability of infrastructure;

iii) Migration to Delhi;

iv) Occupational structure;

v) Supply Zone for Milk, Fruits and vegetables to Delhi;

vi) Physiography.

(c) No, Sir.

STATEMENT

Description of the Area under the National Capital Region as given in the Schedule to the NCR Planning Board Act, 1985.

National Capital Region comprise the following areas:-

DELHI

The whole of the Union Territory of Delhi.

HARYANA

- (i) The whole of District of Gurgaon comprising the Tehsils of Gurgaon, Nuh, Pataudi and Ferozepur-Jhirka;
- (ii) The whole of District of Faridabad comprising the Tehsils of Ballabgarh, Palwal and Hathin;
- (iii) The whole of District of Rohtak comprising the Tehsils of Rohtak, Jhajjar, Bahadurgarh, Meham and Kosli;
- (iv) The whole of District of Sonapat comprising the Tehsils of Sonapat, Ganaur and Gohana; and
- (v) Panipat Tehsil of District of Karnal and Rewari Tehsil of District of Mohindergarh.

UTTAR PRADESH

(i) The whole of District of Bulandshahr comprising the Tehsils of Anupshahr, Bulandshahr, Khurja and Sikanderabad;

(ii) The whole of District of Meerut comprising the Tehsils of Meerut, Bagpat, Mawana and Sardhana; and

(iii) The whole of District of Ghaziabad comprising the Tehsils of Ghaziabad, Hapur, Dadri and Garmukteshwar.

RAJASTHAN

(i) The whole of the following Tehsils of Alwar District, namely, Behroor, Mandawar, Kishangarh, Tijara, Alwar and Ramgarh.
